NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.12/(MAH)/1998 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE PARTIES: Shri Vinod Kumar

V/s.

M/s. Sigmalon Equipments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. MR. BOMI PATEL ADVOCATES FOR RESPONDENT RESPONDENT RESPONDENT

ALW MS. POORVA GARG
PILO MULLADMULLA & CRAIGIE

ORDER BLUNT& CAROE

TCP No.12/397-398/CLB/MB/MAH/1998

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- 1. The Petitioner in person is present and submitted three volumes of Compilations along with list of the events and summary of the documents. Copy of these Compilations have been handed over in the Court to the other side.
- 2. From the side of the Respondent likewise Written Submissions explaining the brief history of the litigation along with the Annexures have been placed before the Bench and the copy has been handed over to the other side.
- 3. The matter is now listed for final hearing on **06.03.2017** as consented by both the sides.

Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

23rd February, 2017.